

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MULTIPLE HOTELS PRIVATE LIMITED OPERATING IN REAL ESTATE AT
KOLKATA & SHANTINIKETAN (WEST BENGAL)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Multiple Hotels Private Limited PAN: AADCM1473D CIN: U55101WB1998PTC087564
2.	Address of the registered office	6, Milan Pally Deshapriya Nagar, Belghoria, Parganas North, Kolkata, West Bengal, India, 700056
3.	URL of website	No Such Website Maintained by the Corporate Debtor
4.	Details of place where majority of fixed assets are located	Kolkata and Shantiniketan (W.B)
5.	Installed capacity of main products/ services	Real Estate Project, Bungalow construction at Shantiniketan
6.	Quantity and value of main products/ services sold in last financial year	Nil revenue for the F.Yr.2020-21
7.	Number of employees/ workmen	-
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Jitendra Lohia 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor Kolkata-700020, West Bengal can be sought through email at mhplcirp@gmail.com , List of creditors available at https://ibbi.gov.in/en/claims/claim-process
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to mhplcirp@gmail.com
10	Last date for receipt of expression of interest	16.09.2024
11	Date of issue of provisional list of prospective resolution applicants	17.09.2024
12	Last date for submission of objections to provisional list	22.09.2024
13	Date of issue of final list of prospective resolution applicants	23.09.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.09.2024
15	Last date for submission of resolution plans	23.10.2024
16	Process email id to submit Expression of Interest	mhplcirp@gmail.com

Note: Corrigendum issued on 10.09.2024 for extending the last date for the receipt of EOI, to 16.09.2024.



J. Lohia

CA JITENDRA LOHIA
 (IBBI/PA/P00170/2017-18/10339)
 AA1/10339/02/101224/106527 valid upto 10.12.2024
 2/7 Sarat Bose Road, Vasundhara Building,
 2nd Floor, Near Minto Park Kolkata – 700020
 Mobile: 9874044000, Email: jitulohia@knjainco.com
 For Multiple Hotels Private Limited

Date: 10.09.2024.
 Place: Kolkata